

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **29.01.2021 at 2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/826/2019 IN
PETITION NUMBER : TCP/95/IB/2017
NAME OF THE APPLICANT : Ramakrishnan Sadasivan Liquidator
(Surana Industries Ltd)
NAME OF THE RESPONDENT : Dineshchand Surana & 13 others
UNDER SECTION : 60(5) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **19.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS